

CENTRAL ELECTRICITY REGULATORY COMMISSION

NEW DELHI

Petition No. 154/2010

- Subject** : Approval of Generation Tariff of Indira Sagar Power Station (8 X 125 MW) U/C 79(1) of the CERC (Conduct of Business), Regulations 1999 and section 79(1) (a) of the Electricity Act, 2003 for the period 01.04.2009 to 31.03.2014.
- Date of hearing** : 15.09.2011
- Coram** : Dr. Pramod Deo, Chairperson
Shri S.Jayaraman, Member
Shri V.S. Verma, Member
Shri M. Deena Dayalan, Member
- Petitioner** : NHDC Ltd.
- Respondents** : MP Tradeco and Narmada Valley Development Department
- Parties present** : Shri Ashish Jain, NHDC

Record of Proceedings

The representative of the petitioner prayed for a short adjournment on the ground that the concerned officials of the department could not be present in the hearing. The Commission accepted the prayer and adjourned the hearing of the matter.

2. None appeared on behalf of the respondents.
3. Matter shall be listed for hearing on 11.10.2011

(T. Rout)
Joint Chief (Law)